

(9)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH CIRCUIT SITTING AT NAGPUR
NAGPUR

OA No. 561/88

Amar Nath Gosh
Hanuman Road
Dharampeth
Nagpur 440010

..Applicant

V/s.

1. Union of India
through the Secretary
Railway Board
Rail Bhawan, New Delhi

2. General Manager
South Eastern Railway
Garden Reach, Calcutta-43

3. Divisional Railway Manager
South Eastern Railway
Nagpur 440002

..Respondents

Couram: Hon. Shri Justice S K Dhaon, V.C.
(Hon. Shri M Y Prilkar, Member(A))

APPEARANCE:

None for the
applicant

Mr. M. Sudame
Counsel for
intervenors

Mr. P S Lambat
Counsel for
respondents

ORAL JUDGMENT:
(Per; S K Dhaon, Vice Chairman)

DATED: 16.9.92

The case has been called out twice.

Neither the applicant nor his counsel is present.

✓ The application is dismissed in default of appearance.

The interim relief already granted is vacated.

(M Y Prilkar)
Member (A)

S K Dhaon
(S K Dhaon)
Vice Chairman